

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
JODHPUR BENCH, JODHPUR**

**ORIGINAL APPLICATION NO. 157/2010**

Date of Order: 02.07.2010

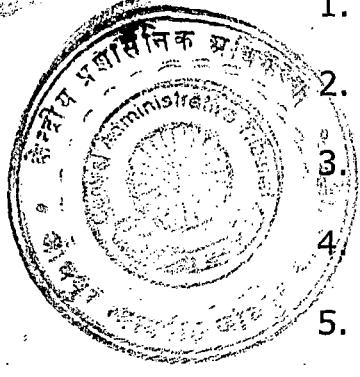
**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER**

Navab Ali S/o Shri Noor Khan, b/c Mohammedan, aged about 35 years, r/o Ward No. 27, near Sunaron - Ka-kua, Churu. At present temporarily posted as Points Man, in the office of Station Superintendent, Bakra Road, Northern-Western Railway, Jodhpur (Raj.).

...Applicant.

Mr. H.S. Sidhu, counsel for the applicant.

VERSUS

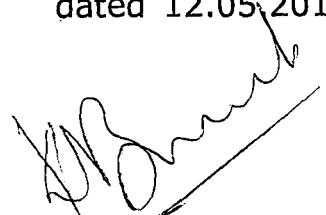
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1. Union of India through the General Manager, North Western Railway, Head Office, Jaipur.
  2. Divisional Railway Manager, North Western Railway, Bikaner Division, Bikaner.
  3. Senior Divisional Operator Manager, North Western Railway, Bikaner.
  4. Divisional Personnel Northern-Western Railway, Bikaner.
  5. Assistant Operator Manager (M), North-Western Railway, Jodhpur.

...Respondents.

ORDER

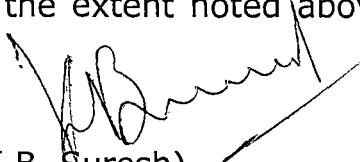
**[ PER HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER]**

Heard learned counsel for the applicant. He would submit that the prayer no. 'A' had become infructuous as the suspension order had already been revoked. He would now press for hearing on the prayer no. 'B' which is to the effect that the order dated 12.05.2010 which is annexure A/2 may be implemented



for posting the applicant at Aslu, District Churu of Bikaner Division. In view of the revocation of the suspension, there may not be too much difficulty in the matter as already an order is passed on 12.05.2010 itself to post him to the original place of posting, no Government authority can maintain that repeated transfers are conducive to administration, therefore, the respondents are directed to consider this issue of implementation of annexure A/2 order dated 12.05.2010 within two weeks from the date of receipt of copy of this order.

The O.A. is allowed to the extent noted above. No order as to costs.

  
(Dr. K.B. Suresh)  
Judicial Member



दिनांक 17/12/15 के अनुसार  
घेरी उत्तरीयता से निर्माण 11/12/16  
को आग-III व 11-12 बिंदु गए ।

अनुसार निम्नलिखी  
केन्द्रीय प्रशासनिक अधिकरण  
झोधपुर न्यायपीठ, झोधपुर